

Company: Sol Infotech Pvt. Ltd. Website: www.courtkutchehry.com

Gujarat Appropriation Act, 1970

4 of 1970

[31 March 1970]

CONTENTS

- 1. Short Title
- 2. <u>Issue Of Rs.3,59,64,80,000 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1970-71</u>
- 3. Appropriation

SCHEDULE 1:- <u>SCHEDULE I</u>

Gujarat Appropriation Act, 1970

4 of 1970

[31 March 1970]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1971. It is hereby enacted in the Twenty-first Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Appropriation Act, 1970.

2. Issue Of Rs.3,59,64,80,000 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1970-71:

From and out of the Consolidated Fund of the State of Gujarat, there may be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of three hundred and fifty-nine crores, fifty-four lakhs and eighty thousand rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of March, 1971 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujaratby this Act shall be

appropriated for the services and purposes expressed in the Schedule in relation to the said year.

$\underline{\text{SCHEDULE }1}$

SCHEDULE I

(See sections 2 and 3)

Sr. No.	Services and purposes	Heads of Accounts	Sums not exceeding—			
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3		4		
	A—EXPENDITUR ACCOUNT	E ON REVENUE	Rs.	Rs.	Rs.	
	General Adminis	tration Department				
1	State Legislature	18, Parliament, State/ Union Territory Legislatures.	9,30,000	_	9,30,000	
2	General Administration Department	19, General Administration,	32,14,000	10,94,000	43,08,000	
3	Territorial and Political Pensions.	66, Territorial and Political Pensions.	1,42,000	45,000	1,87,000	
4	Privy Purses and Allowances of Indian Rulers.	67, Privy Purses and Allowances of Indian Rulers.	3,10,000	1,000	3,11,000	
5	Other Revenue Expenditure pertaining to General Administration Department.	26, Miscellaneous Departments.39, Miscellaneous Social and Developmental Organisations. 71, Miscellaneous.	47,44,000	_	47,44,000	
	Total, General A Department	dministration	93,40,000	11,40,000	1,04,80,000	
	Finance Departm	nent				
6	Sales Tax.	12, Sales Tax.	1,01,17,000	20,000	1,01,37,000	
7	Interest on Debt and Other Obligations.	16, Interest on Debt and Other Obligations.	_	18,13,45,000	18,13,45,000	
8	Appropriation for Reduction or Avoidance of Debt.	17, Appropriation for Reduction or avoidance of Debt.	_	8,59,72,000	8,59,72,000	
9	Finance	19. General	89.49.000	_	89.49.000	

1 -	J		,,	I	,,
10	Department. Other Revenue Expenditure pertaining to Finance Department.	Administration. 13, Other Taxes and Duties.26, Miscellaneous Departments.71, Miscellaneous.	40,59,000	44,17,000	84,76,000
11	Pensions and other Retirement Benefits.	65, Pensions and other Retirement Benefits.	2,37,52,000	25,91,000	2,63,43,000
	Total, Finance D	epartment	4,68,77,000	27,43,45,000	32,12,22,000
	Legal Departme	nt			
12	Legal Department	19, General Administration.	11,39,000	_	11,39,000
13	Administration of Justice.	21, Administration of Justice.	1,54,29,000	21,18,000	1,75,47,000
14	Other Revenue Expenditure pertaining to Legal Department.	28, Miscellaneous Departments. 71, Miscellaneous.	14,87,000	_	14,87,000
	Total	Legal Department	1,80,55,000	21,18,000	2,01,73,000
	Public Works De	partment			
15	Interest on Debt and Other Obligations pertaining to the Public Works Department.	16, Interest on Debt and Other Obligations,		15,84,000	15,84,000
16	Public Works Department.	19, General Administration.	15,54,000	_	15,54,000
17	Irrigation and Navigation.	42, Multipurpose River Schemes;43, Irrigation, Navigation, Embankment and Drainage Works (Commercial);44, Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial)	15,09,34,000	_	15,09,34,000
18	Other Revenue Expenditure pertaining to Public Works Department.	26, Miscellaneous Departments. 37, Scientific Departments 71, Miscellaneous.	64,35,000	5,000	64,40,000
19	Public Works.	60, Public Works.	16,77,89,000	52,000	16,78,41,000
20	Ports and	63. Ports and	3.37.81.000	_	3.37.81.000

	Total, Public Wo	rks Department	36,04,93,000	16,41,000	36,21,34,000
	Revenue Depart	ment			
21	Land Revenue	9, Land Revenue	1,15,26,000	95,60,000	2,10,66,000
22	Stamps and Registration.	14, Stamps. 15, Registration.	24,92,000		24,92,000
23	Interest on Debt and Other Obligations pertaining to Revenue Department.	16, Interest on Debt and Other Obligations	_	6,00,600	6,00,000
24	Revenue Department	19, General Administration.	2,13,66,000	_	2,13,66,000
26	Dangs District	33-A, Dangs District	1,58,58,000	_	1,58,58,000
26	Famine Relief.	64, Famine Relief	10,00,00,000		10,00,00,000
27	Other Revenue Expenditure pertaining to Revenue Department.	71, Miscellaneous.76, Other Miscellaneous Compensations and Assignments.	81,21,000	41,50,000	1,22,71,000
	Total, Revenue I	Department	16,93,63,000	1,43,10,000	17,36,73,000
	Panchayats and	Health Department	Rs.	Rs.	Rs.
28	Interest on Debt and other Obligations pertaining to Panchayats and Health Department.	16, Interest on Debt and Other Obligations.		58,000	58,000
29	Panchayats and Health Department.	19, General Administration.	15,64,000		15,64,000
30	Medical	29, Medical	7,97,98,000	****	7,97,98,000
31	Public Health	30, Public Health	10,57,74,000		10,57,74,000
32	Community Development Projects, National Extension Service and Local Development Works.	37, Community Development Projects, National Extension Service and Local Development Works.	3,93,97,000	•••	3,92,97,000
33	Other Revenue Expenditure pertaining to Panchayats and	26, Miscellaneous Departments.34, Co-operation.39, Miscellaneous	8,51,83,000	1,03,000	8,52,86,000

	Health Department.	Social and Developmental Organisations.50, Public Works.71, Miscellaneous76, Other Miscellaneous Compensations and Assignments.			
	Total, Panchayat Department	ts and Health	31,16,16,000	1,61,000	31,17,77,000
	Education and La	abour Department			
31	State Excise Duties	10, State Excise Duties	19,54,000		19,54,000
35	Interest on Debt and Other Obligations pertaining to Education and Labour Department.	16, Interest on Debt and Other Obligations.		5,52,000	5,52,000
36	Education and Labour Department.	19, General Administration.	10,34,000		10,34,000
37	Education,	28, Education.	40,33,31,000		40,33,31,000
38	Labour and Employment and Miscellaneous.	38, Labour sad Employment 71, Miscellaneous.	93,41,000		93,41,000
39	Other Revenue Expenditure pertaining to Education and Labour Department.	27, Scientific Departments.34, Co-operation35, Industries39, Miscellaneous Social and Developmental Organisations.	3,75,35,000		3,75,35,000
	Total, Education Department	and Labour	45,31,95,000	5,52,000	45,37,47,000

	Home Departm	nent			
40	Taxes on Vehicles and Other Taxes and Duties pertaining to Home Department.	Taxes on Vehicles and Other Taxes and Duties Dertaining to Home 11, Taxes on Vehicles 13, Other Taxes and Duties Other Taxes			5,74,90,000
41	Home Department	19, General Administration	35,53,000		35,53,000
42	Jails	22, Jails	54,72,000		54,72,000
43	Police	23 Police	13 02 01 000	10 000	13 02 11 000

٦,	i once	25, 1 01100	13,02,01,000	10,000	10,02,11,000
44	Other Revenue Expenditure pertaining to Home Department.	20, Miscellaneous Departments39, Miscellaneous Social and Developmental Organisations.71, Miscellaneous	66,98,000		66,98,000
	Total, Home De	epartment	20,34,14,000	10,000	20,34,24,000
	Industries, Min	es and Power			
40	Other Taxes and Duties pertaining to Industries, Mines and Power Department.	13, Other Taxes and Duties.	6,62,000		6,62,000
46	Industries, Mines and Power Department.	19, General Administration.	6,36,000		6,36,000
47	Industries	35, Industries	1,54,87,000		1,54,87,000
48	Stationery and Printing.	68, Stationery and Printing.	1,89,77,000		1,89,77,000
49	Miscellaneous Expenditure pertaining to Industries, Mines and Power Department.	71, Miscellaneous	75,39,000		75,39,000
	Total, Industrie Power Departm	=	4,33,01,000		4,33,01,000
	Agriculture and Department	Co-operation			
50	Interest on Debt and Other Obligations pertaining to Agriculture and Co- operation Department.	16, Interest on Debt and other Obligations.		22,69,000	22,69,000
51	Agriculture and Co-op- oration Department.	19, General Administration.	7,75,000		7,75,000
52	Agriculture	31, Agriculture	5,42,39,000	•••	5,42,39,000
53	Animal	33, Animal	1,73,81,000		1,73,81,000

54	Husbandry Co-operation	Husbandry 34, Co-operation	1,64,02,000		1,64,02,000
55	-	36, Industries	77,98,000		77,98,000
55	i isileries	50, muustries		 Do	
			Rs.	Rs.	Rs.
6		70, Forest	1,57,70,000		1,57,70,000
57	Other Revenue Expenditure pertaining to Agriculture and Co- operation Department.	9, Land Revenue26, Miscellaneous Departments.27, Scientific Departments.39, Miscellaneous Social and Developmental	25,83,000	•••	25,83,000
		Organisations.			
	Total, Agricultu		11,49,48,000	22,69,000	11,72,17,000
	Civil Supplies D	Department			
58	Civil Supplies Department.	19, General Administration.	2,45,000		2,45,000
59	Miscellaneous Departments.	26, Miscellaneous Departments.	92,52,000		92,52,000
	Total, Civil Sup	plies Department	94,97,000		94,97,000
	Gujarat Legisla	ture Secretariat			
60	Parliament and State Legislature.	18, Parliament, State/ Union Territory Legislatures.	19,57,000	32,000	19,89,000
	Total, Gujarat Secretariat	Legislature	19,57,000	32,000	19,89,000
	Total-A, Expen Account	diture on Revenue	1,73,20,56,000	29,65,78,000	2,02,86,34,000
	B-EXPENDITUR ACCOUNT	E ON CAPITAL			
	Finance Depart	ment			
51	Payment of Commuted value of Pensions.	120, Payment of Commuted value of Pensions.	50,000	1,90,000	2,40,000
	Total, Finance	Department	50,000	1,90,000	2,40,000
	Public Works D	epartment			
52	Capital Outlay on Irrigation and Navigation.	98, Capital Outlay on Multipurpose River Schemes.99, Capital Outlay on Irrigation, Navigation, Embankment and	22,43,23,000		22,43,23,000

		(Commercial)100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-			
63	Capital Outlay on Electricity Schemes.	Commercial). 101, Capital Outlay on Electricity Schemes.	Rs. 1,05,000	Rs	Rs. 1,05,000
64	Capital Outlay on Public Works.	103, Capital Outlay on Public Works.	6,10,91,000		6,10,91,000
65	Expenditure on Capital for Gujarat.	107, Expenditure on Capital for Gujarat.	5,99,85,000		5,99,85,000
66	Capital Outlay on Ports.	110, Capital Outlay on Ports.	2,10,00,000		2,10,00,000
	Total, Public Wo	orks Department	36,65,04,000		36,65,04,000
67	Compensation to Landholders.	92, Payment of Compensation to Landholders etc., on the abolition of Zamindari System.	22,45,000		22,45,000
68	Capital Outlay on other works pertaining to Revenue Department.	109, Capital Outlay on other works.	1,96,000	42,000	2,38,000
	Total, Revenue Panchayats and	•	24,41,000	42,000	24,83,000
	Department	Пеанн			
69	Capital Outlay on Public Health and Irrigation, Navigation etc.	94, Capital Outlay on Improvement of Public Health.	2,22,84,000		2,22,84,000
70	Capital Outlay on Schemes of Government Trading pertaining to Panchayats and Health	124, Capital Outlay on Schemes of Government Trading.	72,60,000		72,60,000

	Total, Panchaya Department	ats and Health	2,95,44,000	 2,95,44,000
	Home Departm	nent		
71	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development.	50,00,000	 50,00,000
		Total, Home Department	50,00,000	 50,00,000
	Industries, Min- Department	es and Power		
73	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development.	1,48,78,000	 1,48,78,000
73	Capital Outlay on Multipurpose River Schemes.	98, Capital Outlay on Multipurpose River Schemes.	3,50,00,000	 3,50,00,000
	Total, Industrie Power Departm	•	4,98,78,000	 4,98,78,000
	Agriculture and Department	Co-operation		
74	Capital Outlay on Agriculture.	95, Capital Outlay on Schemes of Agricultural Improvement and Research	6,45,000	 6,45,000
75	Capital Outlay on Industrial and Economic Development.	96, Capital Outlay on Industrial and Economic Development	2,09,60,000	 2,09,60,000
76	Capital Outlay on other works pertaining to Agriculture and Co- operation Department.	109, Capital Outlay on other works.	1,10,000	 1,10,000
77	Capital outlay on Forests.	113, Capital Outlay on Forests.	47,44,000	 47,44,000
 78	Capital Outlay on Schemes of Government Trading pertaining to Agriculture	124, Capital Outlay on Schemes of Government Trading.	1,22,01,000	1,22,01,000

	Department. Total, Agricultu	re and Co-	3,86,60,000		3,86,60,000
	operation Depa	artment	3,00,00,000		3,00,00,00
	Civil Supplies D	epartment			
79	Capital Outlay on Schemes of Government Trading pertaining to Civil Supplies Department.	124, Capital Outlay on Schemes of Government Trading.	62,19,01,000		62,19,01,000
	-	plies Department	62,19,01,000		62,19,01,000
	Total-B, Expend Account	diture on Capital	1,11,39,78,000	2,32,000	1,11,42,10,000
	C—EXPENDITU	RE UNDER DEBT HE	ADS		
		General Administra	ation Department		
80	Loans and Advances pertaining to the General Administration Department.	Q-Loans and Advances by State Government	3,000		3,000
	Total, General Department	Administration	3,000		3,000
	Finance Department				
81	Public Debt— Permanent Debt—	O-Public Debt— Permanent Debt —		1,26,63,000	1,26,63,000
82	Public Debt— Loans from the Central Government.	O-Public Debt- Loans from the Central Government.		24,11,36,000	24,11,36,000
83	Loans and Advances pertaining to Finance Department,	Q-Loans and Advances by State Government	37,60,000		37,60,000
84	Inter State Settlement.	R-Inter State Settlement		4,28,57,000	4,28,57,000
	Total, Finance [Department	37,60,000	29,66,56,000	30,04,16,000
	Public Works Department				
85	Public Debt— Permanent Debt—	Q-Public Debt— Permanent Debt —		4,00,000	4,00,000
	Loans and	Q-Loans and	1,32,34,000		1,32,34,000

	Advances pertaining to Public Works	Advances by State Government.			
	Department. Total, Public W	orks Department	1,32,34,000	4,00,000	1,36,34,000
	Revenue Department				
87	Public Debt in respect of Land Compensation Bonds.	Q-Public Debt— Permanent Debt —		12,00,000	12,00,000
88	Loans and Advances pertaining to Revenue Department.	Q-Loans and Advances by State Government.	1,66,51,000		1,66,51,000
	Total, Revenue	Department	1,66,51,000	12,00,000	1,78,51,000
	Panchayats and Department	d Health			
89	Public Debt—	Q-Public Debt— Other Loans		67,000	67,000
90	Loans and Advances pertaining to Panchayats and Health Department.	Q-Loans and Advances by State Government.	15,33,000		15,33,000
	Total, Panchaya Department	ats and Health	15,33,000	67,000	16,00,000
	Education and I	Labour Department			
91	Loans and Advances pertaining to Education and Labour Department.	Q-Loans and Advances by State Government.	85,43,000		85,43,000
	Total, Educatio Department	n and Labour	85,43,000		85,43,000
	Industries, Min- Department	es and Power			
92	Loans and Advances pertaining to Industries, Mines and Power Department.	Q-Loans and advances by State Government.	9,02,97,000		9,02,97,000
	Total, Industries, Mines and Power Department.		9,02,97,000		9,02,97,000
	Agriculture and	Co-operation			

	Department				
93		Q-Public Debt		57,81,000	57,81,000
94			1,45,11,000		1,45,11,000
			1,45,11,000	57,81,000	2,02,92,000
	Total, Expenditure under Debt Heads.		14,85,32,000	30,41,04,000	45,26,36,000
		GRAND TOTAL	2,99,45,66,000	60,09,14,000	3,59,54,80,000